

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 2673  
TO BE ANSWERED ON 11.08.2021**

**VERIFICATION OF MEMBERSHIP OF TRADE UNION ORGANISATIONS**

**2673. SHRI RAKESH SINHA:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) whether Government does verification of membership of trade union organisations in the country;**
- (b) if so, when has the last verification done and when is its verification due;**
- (c) total strength of various trade union organisations in the country on the basis of the last verification done by Government;**
- (d) number of trade union organisations of the country linked with international trade union bodies like International Labour Organisation (ILO) or other non-UN bodies; and**
- (e) whether there is any mechanism to have regular dialogues between Government and trade union bodies to understand the labour problems and reach solutions before the crisis arises?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a): Yes, Sir. The Ministry of Labour and Employment, through the office of Chief Labour Commissioner (Central), conducts the general verification of registered Trade Unions affiliated to various Central Trade Union Organisations.**

**(b): The last verification as on 31.12.2002 of the Trade Unions, affiliated to Central Trade Union Organisations was completed in the year 2008.**

**The process of fresh general verification has commenced with date of reckoning as 31.12.2011.**

**Contd..2/-**

**(c): As per the last verification, the respective membership strength of the Central Trade Union Organisations is as annexed.**

**(d): As per the information received from the Office of International Labour Organisation (ILO), New Delhi, the ILO officially works with 11 Central Trade Unions of India.**

**(e): Yes, Sir. The Government conducts tripartite consultations with the representatives of the State Governments, Central Trade Union Organisations and Central Employer's Organisations on major labour policy issues. The Central Trade Union Organisations are part of Tripartite Consultation/ Bodies under this Ministry. The statutory bodies such as the Central Board of Trustees under the Employees' Provident Fund and the Employees' State Insurance Corporation are tripartite in nature, and include the representatives of Central Trade Union Organisations.**

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**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 2673 FOR 11.08.2021 BY SHRI RAKESH SINHA REGARDING VERIFICATION OF MEMBERSHIP OF TRADE UNION ORGANISATIONS.**

**Verified Membership Of Central Trade Union Organisations as on 31.12.2002.**

Sl.No.	Name of Central Trade Union Organisation	Total No. of Membership
1	Bhartiya Mazdoor Sangh (BMS)	6215797
2	Indian National Trade Union Congress (INTUC)	3954012
3	All India Trade Union Congress (AITUC)	3442239
4	Hind Mazdoor Sabha (HMS)	3338491
5	Centre of Indian Trade Unions (CITU)	2678473
6	United Trade Union Centre (Lenin Sarani) (UTUC-LS)	1373268
7	Trade Union Co-ordination Centre (TUCC)	732760
8	Swashrayi Mahila Sewa Sangh (SEWA)	688140
9	All India Central Council of Trade Unions (AICCTU)	639962
10	Labour Progressive Federation (LPF)	611506
11	United Trade Union Congress (UTUC)	606935
12	National Front of Indian Trade Unions – Dhanbad (NFITU-DHN)	569599
13	National Front of Indian Trade Unions –Kolkata (NFITU-KOL)	33620

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